

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH
Court 59 Adhoc Civil Judge
CIVIL CAUSE LIST DATED 24-09-2020

FOR TAKING STEPS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1	SUIT	106793/2003	JINDAL IRON AND STEEL CO LTD Vs LLOYD PROJECTS PVT LTD	D G RANGRAS MS L C Tolat And Co
2	SUIT	108114/1998	M S RICHE INVESTMENT CONSULTANTS AND ANR Vs NAINABEN P MEHTA AND ANR	KISHORE DALAL AND CO T N TRIPATHI
3	NOTICE OF MOTION	102292/2014	MS BOMBAY FLUID SYSTEM COMPONENTS PVT LTD Vs MS DC INDUSTRIAL PLANT SERVICES PVT LTD	MISS VRUSHALI U KABARE

(Main Matter SUIT/0104033/2013)

AFFIDAVIT OF SERVICES

4	<u>SUMMARY</u> <u>CIVI SUIT</u>	100265/2019	Dhiraj Electronics Through Rakesh Vaishya Vs Rajit Prabhakar	Asif I. Shaikh
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